

9.10.2000

Hon'ble Mr. Justice R.R.K. Trivedi V.C.

Hon'ble Mr. S. Dayal, A.M.

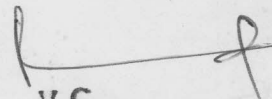
List has been revised. Nobody is present to press this ~~applicant~~ application.

Sri G.P. Agarwal counsel for the respondents is present.

The application is dismissed for default.
No order as to costs.


A.M.

Nafees.


V.C.

21.8.2000.

Hon'ble Mr. Justice R.R.K. Trivedi V.C.
Hon'ble Mr. S. Dayal, A.M.

Sri T.S. Pandey for the applicant, Sri G.P. Agarwal for the respondents. Learned counsel for the applicant seeks and is granted three two weeks time to file R.A.
List for final hearing on admission
state on 9.10.2000.

A.M.

Nafees.